

FORM G

INVITATION FOR EXPRESSION OF INTEREST

M/s Panduranga Energy Systems Private Limited operating in (Gas Based) Power Generation at Annadevarapeta Village, Tallapudi Mandal, West Godavari District, Andhra Pradesh - 534341.
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

S.No.	RELEVANT PARTICULARS	
1	Name of the corporate debtor along with PAN & CIN/ LLP No.	M/s Panduranga Energy Systems Pvt Ltd. CIN: U40108TG2010PTC066737 PAN: AAFCP3726J
2	Address of the registered office	Ground Floor, Plot No. 19/B, Silent Valley Lake, Road No. 51, Jubilee Hills, Hyderabad-500033, TS, IN
3	URL of website	www.pandurangaenergy.com
4	Details of place where majority of fixed assets are located	Annadevarapeta Village, Tallapudi Mandal, West Godavari Dt, A P - 534341.
5	Installed capacity of main products/ services	116 MW Gas Based Power Plant (CCPP)
6	Quantity and value of main products/ services sold in last financial year	Nil
7	Number of employees/ workmen	Nil
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	www.pandurangaenergy.com
9	Eligibility for resolution applicants under sec 25(2)(h) of the Code is available at URL:	www.pandurangaenergy.com
10	Last date for receipt of expression of interest	21 April 2026
11	Date of issue of provisional list of prospective resolution applicants	01 May 2026
12	Last date for submission of objections to provisional list	06 May 2026
13	Date of issue of final list of prospective resolution applicants	16 May 2026
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants (PRA)	16 May 2026
15	Last date for submission of resolution plans	16 June 2026
16	Process email id to submit Expression of Interest	rp@pandurangaenergy.com

- It is a GE (2011) make 6FA (78.50 MW Gas Turbine) and Shin Nippon Steam Turbine 37.60 MW with water cooling Thermax HRSG, zero hour operated (never fired).
- PRAs with minimum net worth of Rs.25 Crore or more for individuals or corporate or consortium investors and Rs.200 Crore for Institutional Investors only are eligible.
- Refundable deposit of Rs 2.5 crores shall be made along with the resolution Plan.
- PRAs not disqualified under Sec 29A only are eligible to participate.




Date: 06-04-2026

TSN RAJA (SIVANAGARAJA TADUVAI)
Resolution Professional
M/s Panduranga Energy Systems Private Limited
IBBI/IPA-003/IP-N00065/2017-18/10551
Plot No.16 (11-20-18), Shop-cum-Flat,
HUDA Complex, Kothapet, Hyderabad-500035.

